

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.07.2020 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 566 of 2020	Shruti Impex Vs. N. R. Commercials Pvt. Ltd.	Bhanu Gupta	

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors.	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman- COC Anannya Ghosh-RP

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 579 of 2020	Bank of India On behalf of Committee of Creditors of Veda Biofuel Ltd. Vs. Sisir Kumar Appikatla Resolution Professional for Veda Biofuel Ltd. & Ors.	Raunak Dhilan	
3.	Comp. App. (AT) (Ins) No. 580 of 2020	Bank of India On behalf of Committee of Creditors of Veda Biofuel Ltd. Vs. Madhusudhan Raju Chintalapati	Raunak Dhilan	
4.	Comp. App. (AT) (Ins) No. 581 of 2020	Manasi Indrajit Wadkar Vs. UCO Bank & Anr.	Abhishek Baid	
5.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd.	Sharad Tyagi	
6.	Comp. App. (AT) (Ins) No. 594 - 595 of 2020	G. Vinod Vs. Venkataraman Jayagopal & Anr.	Satish Pandey	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 131 of 2020	Phoenix ARC Pvt Ltd. Vs. Patna Highway Projects Ltd & Anr.	Rohit Ghosh	Alok Kumar-R2
8.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
9.	Comp. App. (AT) (Ins) No. 471 of 2020	Pondicherry Extraction Industries Ltd. Vs. Bank of Baroda	A S Satish Kumar	
10.	Comp. App. (AT) (Ins) No. 472 of 2020	JKS The Banyaan Pvt. Ltd. Vs. Bank of Baroda	A S Satish Kumar	
11.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	
12.	Comp. App. (AT) No. 92 of 2020	QVC Exports Pvt. Ltd. & Ors. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Namrata Basu	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Naresh Baloda-R9
13.	Comp. App. (AT) No. 93 of 2020	Neha Singh Chouhan Vs. Cosmic Ferro Alloys Ltd. & Ors.	Nipun Katyal	Divakar Kumar Joy Saha-R2 Abhrajit Mitra-R1, R3, R4, R5, R6 & R7 Nipun Katyal-R9

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By the order of Hon'ble Acting Chairperson**-sd/-****Registrar**